

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 1

IA(I.B.C)/ 1867(MB)2024 IN C.P. (IB)/844(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Karu Metals Private Limited**

Vs

Delta Iron And Steel Company
Private Limited Acting Through
Its Resolution Professional Mr.
Mangesh V. Kekre

For Applicant

In IA 1867/2024 : Adv. Kunal Kanungo a/w Adv. Atishay Jain.

For CD : None present.

Section 9 of IBC

ORDER

For further consideration list on 06.05.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK